

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/6780/2020**

This the 22nd day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Syed Gazala

.....Applicant

(Advocate:- Mr. M A Wani-Not Present)

Versus

1. State of J&K and ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R**

**[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

The T.A. (TA No. 62/6780/2020) is referable to SWP No. 1837/2012 wherein appointment to the post of Female Multipurpose Health Worker (F.M.P.H.W) has been sought. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**